

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 5756**

TO BE ANSWERED ON THE 03RD APRIL, 2018 /CHAITRA 13, 1940 (SAKA)

NOTIFICATION OF RESERVED VACANCIES IN MCD/NDMC

5756. DR. UDIT RAJ:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether all Departments of Municipal Corporation of Delhi (MCD) and New Delhi Municipal Council (NDMC) have implemented the decision of the Central Information Commission dated 15.7.2016 to notify all reserved vacancies based on the Department of Personnel and Training (DoPT) OM dated 25.8.2003;

(b) if so, the details of the action taken in this regard, Department-wise;

(c) if not, the reasons therefor and the time by which the said orders is likely to be implemented;

(d) whether the Government has taken any action for implementation of the DoPT OM Nos. 36038/1(i)/2013-Estt. (Res.) dated 21.6.2013, 42012/1/81-Estt. (SCT) dated 26.3.1981, 36014/1/2001-Estt. (Res.) dated 25.8.2003 & 6022/4/93-Estt. (SCT) dated 1.6.1993 by NDMC and MCDs; and

(e) if so, the details thereof and if not, the reasons therefor?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) to (c): In the Central Information Commission (CIC) decision dated 15-7-2016, only the New Delhi Municipal Council (NDMC) is the respondent and they have informed that as directed by the Central Information Commission vide its decision dated 15.07.2016, information of reserved vacancies was furnished to the applicant. The NDMC has issued circular dated 11.12.2015

and 11.12.2016 directing all establishments and head of department to forward the details of notified vacancies to the Voluntary Association of SCs/STs including All India Association for SC/ST and Physically Handicapped recognized for this purpose.

(d) and (e): Both the North Delhi Municipal Corporation (North DMC) and East Delhi Municipal Corporation (East DMC) have stated that after trifurcation, South Delhi Municipal Corporation (South DMC) is the nodal corporation for making direct recruitment to vacant posts in all three DMCs.

The South Delhi Municipal Corporation (South DMC) has informed that their corporation came into existence on 02.05.2012 after trifurcation of MCD. There are various departments functioning under it. They have not inherited any Reservation Rosters and therefore they are in the process of preparing the Reservation Rosters to the various posts. However, the DoP&T OMs in reference are followed. The South DMC has informed they have forwarded the backlog of vacancies in regular appointment to DSSSB and UPSC.

The New Delhi Municipal Council (NDMC) has informed that they are placing requisitions for Direct Recruitment Posts with Delhi Subordinate Services Selection Board(DSSSB)/Union Public Service Commission(UPSC)

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from time to time. No special recruitment drive was undertaken in the NDMC. With regard to the orders of DoP&T notifying the reserved vacancies to voluntary organizations of SC/ST, decision have been taken that as and when any requisition for filling up of posts is placed with DSSSB/UPSC, a copy of the same will be forwarded to the recognized voluntary Association of SC/ST & Physically handicapped for wide publicity to reserved vacancies.
